COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 354 OF 2017

Dated: 11th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s JSW Energy Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Ananya Sachdeva

Mr. Shubham Raheja for R-1

<u>ORDER</u>

As the matter was not reached, post this matter for hearing on <u>25.05.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

pr/vt